

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.06.2023

ORDER NO. 100 of 2023


Hon'ble President is pleased to partially modify the roster order no. 76 of 2023 for CESTAT, New Delhi from **26.06.2023** to **30.06.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 30.06.2023	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise and Service Tax Bench Matters
From 26.06.2023 to 30.06.2023	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Chamber Work
From 26.06.2023 to 28.06.2023	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise and Service Tax Bench Matters
From 26.06.2023 to 30.06.2023	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs Bench Matters

Note:

1. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Delhi/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar